GOVERNMENT OF INDIA DEPARTMENT OF ATOMIC ENERGY LOK SABHA UNSTARRED QUESTION NO–1820 ANSWERED ON 10/12/2025

INTRODUCTION OF THE ATOMIC ENERGY BILL, 2025

1820. DR. PRADEEP KUMAR PANIGRAHY

Will the PRIME MINISTER be pleased to state:-

- (a) whether the Government has proposed to introduce the Atomic Energy Bill, 2025 in the Winter Session aimed at allowing private sector participation in the civil nuclear sector and if so, the details thereof; and
- (b) the details of specific regulatory safeguards and incentives being proposed by the Government to ensure accelerated achievement of the 100 GW nuclear capacity target by 2047 while mitigating risks to national security and environmental standards?

ANSWER

THE MINISTER OF STATE FOR PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND PRIME MINISTER'S OFFICE (DR. JITENDRA SINGH)

(a)&(b) The Government is in the process of introducing the Atomic Energy Bill 2025. The details about private participation are finalized and will be available soon.
